

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

234
No. 34031-34052 /Genl./West/THC/2024

Dated, Delhi the 28/10/24

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 36051-36062/R.R (Criminal)/South/Saket/2024 Dated 24.10.2024 along with its enclosure i.e. Mark 'A' (Record of 503 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 08.10.2024 to 16.10.2024 for weeding out) Bearing Diary No. 10487 Dated 25.10.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision or any other matter, if any, of the Cases mentioned in the Mark 'A' (Record of 503 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 08.10.2024 to 16.10.2024 for weeding out) be sent to Record Room Criminal through Official E-Mail ID : rcriminal-south@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter pending of the Cases mentioned in the Mark 'A' (Record of 503 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 08.10.2024 to 16.10.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 503 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 08.10.2024 to 16.10.2024 for weeding out) from the Centralized Website of Delhi District Courts or from the Layers for immediate compliance/necessary action.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi to upload the same on LAYERS.

(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 36051-36062 /R.R (Criminal)/South/Saket/2024

Dated: 24/10/24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained
in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 503 cases under section 138 NI Act for the year, 2011 of
Record Room (Criminal), South District, identified during the period w.e.f. 08.10.2024 to 16.10.2024, have
to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at
the earliest as to whether any appeal or any other matter is pending in respect of these matters shown in
Mark-A, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on layers to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Criminal through
official e-mail id of rrcriminal-south@ddc.nic.in within 15 days. If reply not received at the stipulated
time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(MEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

OC/branch-west

mmw

Encl. : Mark-A.

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26/10/2024

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P.S. Offi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 36051-36062/R.R (Criminal)/South/Saket/2024

Dated: 24/10/24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

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official e-mail id of rrcriminal-south@ddc.nic.in within 15 days. If reply not received at the stipulated
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This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

acknowledgement

Encl. : Mark-A.

PD&S (west)
26/10/2024

LIST OF SCANNED FILES OF RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET, COURTS, NEW DELHI
 DECIDED FILES READY FOR WITHDRAWING OUT OF US I.P.NI ACT

SR. NO.	CASE NO.	UNDER SECTION	GROSHWAR A NO	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY
1	4936/1	138 NI ACT	5506/2011	JAGHIR SINGH VS JULLI DASS	16/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
2	4936/1	138 NI ACT	5509/2011	JAGHIR SINGH VS JULLI DASS	16/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
3	4071/1	138 NI ACT	5510/2011	T. C. C. VS ANIL CHAUDHRY	15/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
4	627/10	138 NI ACT	5511/2011	MAHARAJ CO OPERATIVE VS VJAY KUMAR	15/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
5	4071/11	138 NI ACT	5512/2011	T. C. C. VS MANOJ BISFI	15/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
6	4071/1	138 NI ACT	5513/2011	PARVEEN DAHIYA VS ANIL KUMAR SINGH	15/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
7	4703/1	138 NI ACT	5514/2011	MOHD SAMAN KHAN VS JAIPAL SINGH	15/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
8	579/1	138 NI ACT	5515/2011	CLASSIC HOTELS & RESORTS VS VIDYA TOUR & TRAVELS	14/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM
9	402/1	138 NI ACT	5516/2011	ANJALI SHARMA VS SUSHIL SHARMA	14/12/2011	WITHDRAWN	SH ANUJ AGRAWAL LD MM
10	5592/11	138 NI ACT	5517/2011	B A L VS SATISH GOYAL	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
11	5910/11	138 NI ACT	5518/2011	H E T L VS AJAY SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
12	4900/11	138 NI ACT	5519/2011	B C L VS C OSWAL	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
13	5819/11	138 NI ACT	5520/2011	B C L VS RITI BALLABI	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
14	4013/11	138 NI ACT	5521/2011	B T V L VS KISHORE BHARTI	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
15	5820/11	138 NI ACT	5522/2011	B T V L VS ALKA SHARMA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
16	6053/11	138 NI ACT	5523/2011	V E M S L VS RAHUL KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
17	790/11	138 NI ACT	5524/2011	V E M S L VS MOHD MOHSIN	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
18	5217/11	138 NI ACT	5525/2011	B T V L VS M P SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
19	4637/11	138 NI ACT	5526/2011	T T S L VS ANIL THAKUR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
20	4601/11	138 NI ACT	5527/2011	H E T L VS ASHISH BHATIA	15/11/2011	D I D	SH VIKRANT VAID LD MM
21	6557/11	138 NI ACT	5528/2011	B A L VS ACHIREN KAROL BAGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
22	3231/10	138 NI ACT	5529/2011	B A L VS MOJIAN JHA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
23	6553/11	138 NI ACT	5530/2011	RELIGARE SECURITIES VS PRASAD K	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
24	198/10	138 NI ACT	5531/2011	RELIGARE SECURITIES VS RUPESH SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
25	4690/11	138 NI ACT	5532/2011	H E T L VS KAUSHAL SHARMA	15/11/2011	D I D	SH VIKRANT VAID LD MM
26	4560/11	38 NI ACT	5533/2011	B A L VS RAJESH SHARMA	12/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
27	5830/11	138 NI ACT	5534/2011	B T V L VS NIKHIL GANJU	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
28	5822/11	138 NI ACT	5535/2011	B T V L VS DAVINDER SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
29	4008/11	138 NI ACT	5536/2011	B A L VS LALAN KUMAR JHA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
30	3524/11	138 NI ACT	5537/2011	T T S L VS SANDEEP SALARAN	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
31	4604/2011	138 NI ACT	5538/2011	H E T L VS ASHOK KUMAR	15/11/2011	D I D	SH VIKRANT VAID LD MM

32	2211/10	138 NI ACT	5539/2011	HETL HVVS DAVID KUMAR	15/11/2011	D I D	SH VIKRANT VAID LD MM
33	142/10	138 NI ACT	5540/2011	V E M S L VS RAJESH	12/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
34	402/11	138 NI ACT	5541/2011	H E T L S L VS ABHAY DUA	18/11/2011	D I D	SH VIKRANT VAID LD MM
35	1275/11	138 NI ACT	5542/2011	T T S L VS SANJEEV KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
36	4011/11	138 NI ACT	5543/2011	T T S L VS RAJENDER PRAKASH	12/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
37	1045/10	138 NI ACT	5544/2011	PRAMOD GUPTA VS SONU MEHTA	24/12/2011	ACQUITTED	SH VIKRANT VAID LD MM
38	915/10	138 NI ACT	5545/2011	KUMARI INDU SHARMA VS SMT KIRAN BALA	20/12/2011	ACQUITTED	SH VIKRANT VAID LD MM
39	1096/11	138 NI ACT	5546/2011	NARAN DASS SHARMA VS A K BHALLA	20/12/2011	D I D	SH VIKRANT VAID LD MM
40	910/10	138 NI ACT	5548/2011	KESHAV ELA THIRAI VS NITIN SHARMA	25/12/2011	D I D	SH VIKRANT VAID LD MM
41	5400/11	138 NI ACT	5554/2011	INDIA BULLS CREDIT VS SANJEEB KUMAR DASS	19/12/2011	D I D	SH VIKRANT VAID LD MM
42	2048/11	138 NI ACT	5555/2011	RISHI RAJ VS DALESHWAR PURI	17/12/2011	COMPROMISED	SH VIKRANT VAID LD MM
43	1341/11	138 NI ACT	5557/2011	RAM SONS DHAGA STORE VS SHREE ANJALI SH K MILLS	17/12/2011	D I D	SH VIKRANT VAID LD MM
44	4016/11	138 NI ACT	5558/2011	RAMA JHA VS RAMESH SIPANI	17/12/2011	D I D	SH VIKRANT VAID LD MM
45	6555/11	138 NI ACT	5559/2011	RELIGARE SECURITIES VS BANKIM HORI DUIT	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
46	1233/10	138 NI ACT	5560/2011	B A L VS ABHISEKH JAIN	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
47	4023/11	138 NI ACT	5561/2011	H E T L VS SUNIL KUMAR	15/11/2011	D I D	SH VIKRANT VAID LD MM
48	4589/11	138 NI ACT	5562/2011	H E T L VS BANJOY KUMAR	15/11/2011	D I D	SH VIKRANT VAID LD MM
49	250/10	138 NI ACT	5563/2011	T T S L VS RAMESH KHANNA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
50	7104/11	138 NI ACT	5564/2011	IDEA VS S D UPADHYA	29/11/2011	D I D	SH VIKRANT VAID LD MM
51	594/11	138 NI ACT	5565/2011	IDEA VS DEEDAN SINGH	29/11/2011	D I D	SH VIKRANT VAID LD MM
52	518/11	138 NI ACT	5566/2011	IDEA VS ASHOK KUMAR CHAWALA	29/11/2011	D I D	SH VIKRANT VAID LD MM
53	506/11	138 NI ACT	5567/2011	IDEA VS YATENDER KUMAR	29/11/2011	D I D	SH VIKRANT VAID LD MM
54	3025/11	138 NI ACT	5568/2011	IDEA VS G S SAI	29/11/2011	D I D	SH VIKRANT VAID LD MM
55	6171/11	138 NI ACT	5569/2011	H E M S L VS KULBINDER	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
56		138 NI ACT					SH VIKRANT VAID LD MM
57	701/11	138 NI ACT	5570/2011	V E M S L VS PRADEEP THAKUR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
58	5121/11	138 NI ACT	5571/2011	B C L VS SANJIV KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
59	5410/11	138 NI ACT	5572/2011	H E M S L VS OM TOUR & TRAVELLS	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
60	591/11	138 NI ACT	5573/2011	IDEA VS SAMBHAV KHANNA	29/11/2011	D I D	SH VIKRANT VAID LD MM
61	5407/11	138 NI ACT	5574/2011	H E T L VS YOGENDER KUMAR GUPTA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
62	5826/11	138 NI ACT	5575/2011	B C L VS ANIL SETHI	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
63	5825/2011	138 NI ACT	5576/2011	B C L VS ROBBY CHALLPPAM	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
64	4635/10	138 NI ACT	5577/2011	T T S L VS BINESH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
65	2999/11	138 NI ACT	5578/2011	T T S L VS HARSH KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM

64.	6649/11	138 NI ACT	5579/2011	S. L. VS OJASWI PRATAP VERMA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
65.	6639/11	138 NI ACT	5580/2011	S. C. L. VS MOJIB SHAMSAD	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
66.	780/11	138 NI ACT	5581/2011	V. L. M. S. L. VS NITIN AGRAWAL	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
69.	7129/10	138 NI ACT	5582/2011	V. F. M. S. L. VS RAVI DHAWAN	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
70.	710/10	138 NI ACT	5583/2011	T. T. S. L. VS RAJEEV VERMA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
71.	6656/11	138 NI ACT	5584/2011	V. F. M. S. L. VS NARESH SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
72.	6436/11	138 NI ACT	5585/2011	PARAS DYES & CHEMICAL VS PRAVESH DYS	09/12/2011	D I D	SH VIKRANT VAID LD MM
73.	4774/11	138 NI ACT	5586/2011	NARDA BAKERY VS ANIL MADAN	09/12/2011	COMPROMISED	SH VIKRANT VAID LD MM
74.	4303/11	138 NI ACT	5587/2011	A. K. TIWARI VS GURP ENGLINLEIN	09/12/2011	D I D	SH VIKRANT VAID LD MM
75.	9805/10	138 NI ACT	5588/2011	SURESH KUMAR SAINI VS ANITA SHARMA	09/12/2011	COMPROMISED	SH VIKRANT VAID LD MM
76.	1819/11	138 NI ACT	5589/2011	INTERNATIONAL PANACEE VS SAI KRIPA GISHI SEWA	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
77.	875/10	138 NI ACT	5591/2011	DIAMOD MAGAZINE VS KALPANA DASS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
78.	3543/11	138 NI ACT	5592/2011	KRISHI RASAYAN EXPORT VS K. P. V. REDDY	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
79.	6605/11	138 NI ACT	5593/2011	MADHU MANAKTALA VS PAIWATI DEVI	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
80.	4275/11	138 NI ACT	5594/2011	SURAJ LAMP VS INDUSTRIES VS DR DHARAMVEER YADAV	09/12/2011	D I D	SH VIKRANT VAID LD MM
81.	1638/10	138 NI ACT	5595/2011	GSC TOUCHEDNED GLASS LTD VS ALUMAYAR INDIA PVT LTD	09/12/2011	COMPLAINT RETRUN	SH VIKRANT VAID LD MM
82.	4839/10	138 NI ACT	5596/2011	SH SHARISH KUMAR VS SUNITA	09/12/2011	D I D	SH VIKRANT VAID LD MM
83.	4605/11	138 NI ACT	5597/2011	SALIM KHAN SAIFI VS ASHOK KOCHAR	09/12/2011	D I D	SH VIKRANT VAID LD MM
84.	4833/11	138 NI ACT	5598/2011	SANTOSH KUMAR VS KHYALI RAM	09/12/2011	D I D	SH VIKRANT VAID LD MM
85.	504/11	138 NI ACT	5600/2011	B. C. L. VS NITIN KOHLI	09/12/2011	COMPROMISED	SH VIKRANT VAID LD MM
86.	3254/11	138 NI ACT	5601/2011	UCO BANK VS MEDIYNA MEDICAL	09/12/2011	D I D	SH VIKRANT VAID LD MM
87.	6457/11	138 NI ACT	5602/2011	PARAS DYES & CHEMICAL VS PARVESH DYES & CHEMICAL VS	09/12/2011	D I D	SH VIKRANT VAID LD MM
88.	6215/11	138 NI ACT	5603/2011	SHRIRAM TRANSPORT FINANCE VS RAM BABRA	10/12/2011	D I D	SH VIKRANT VAID LD MM
89.	2429/11	138 NI ACT	5604/2011	R. K. BHARDWAJ VS RAJ KUMAR	10/12/2011	D I D	SH VIKRANT VAID LD MM
90.	4609/11	138 NI ACT	5605/2011	NUTECH SECURITY PRINTERS VS SALEK CHAND	17/12/2011	D I D	SH VIKRANT VAID LD MM
91.	5573/11	138 NI ACT	5606/2011	B. C. L. VS JAYANT VIKRAM	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
92.	475/11	138 NI ACT	5607/2011	INTEC CAPITAL VS NATHI STRUCTURE LTD	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
93.	3883/10	138 NI ACT	5608/2011	IREDA VS SHIWANI POWER	10/12/2011	WITHDRAWN	SH VIKRANT VAID LD MM
94.	758/11	138 NI ACT	5609/2011	MANU KHURANA VS AJS BUILDERS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
95.	221/10	138 NI ACT	5610/2011	C & S LIGHT & WRITING ACCEERIES VS ELECTRICALS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
96.	73/10	138 NI ACT	5611/2011	PRİYANKA OVERSEAS VS MADHUKAR MAHAJAN	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
97.	679/11	138 NI ACT	5612/2011	SADIQ AKTHAR VS ASHOK MISHRA	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM

90	641/11	138 NI ACT	5613/2011	ONICAM SECURITIES VS MINATI NANDI	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
91	612/11	138 NI ACT	5614/2011	A R LOYAL VS PIVISH KUMAR	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
98	444/11	138 NI ACT	5615/2011	BIRLA GLOBAL ASSEST VS S K SUSEENDRAM	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
101	1047/11	138 NI ACT	5616/2011	RELIABLE TRAVELS VS RAMEEV GUPTA	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
102	440/11	138 NI ACT	5617/2011	HELPLINE PHARMACY VS RAJIV SHARMA	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
103	620/11	138 NI ACT	5618/2011	CURO INDIA VS CANTOS RETAILS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
104	491/11	138 NI ACT	5619/2011	CURO INDIA VS CANTOS RETAILS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
105	491/11	138 NI ACT	5620/2011	CURO INDIA VS CANTOS RETAILS	10/12/2011	COMPOUNDED	SH VIKRANT VAID LD MM
106	421/11	138 NI ACT	5621/2011	RAJAN SINGH VS GURJEET SINGH	10/12/2011	COMPOUNDED	SH ANU AGRAWAL LD MM
107	5168/11	138 NI ACT	5622/2011	SKY LINE PRINTING SERVICES VS NEEDS PHARMA	10/12/2011	COMPOUNDED	SH ANU AGRAWAL LD MM
108	4882/11	138 NI ACT	5623/2011	R & A SECURITIES VS RAJESH KUMAR GUPTA	10/12/2011	COMPOUNDED	SH ANU AGRAWAL LD MM
109	4271/11	138 NI ACT	5624/2011	KHAITAN ELECTRICAL VS KRISHNA ELECTRICAL	19/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
110	2573/11	138 NI ACT	5625/2011	ARUN YADAV VS KAPIL SAXENA	18/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
111	1969/11	138 NI ACT	5626/2011	P LANAND VS AVTAR SINGH	18/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
112	5148/11	138 NI ACT	5627/2011	H E T L VS SWAGAT SARKAR	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
113	5147/11	138 NI ACT	5628/2011	H E T L VS SUKHDEV SINGH	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
114	2999/11	138 NI ACT	5629/2011	O P SHARDA VS CHARANJIT SINGH	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
115	1271/11	138 NI ACT	5630/2011	S ADIL AKHTAR VS STEEL CRAFT TUBE INDIA	23/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
116	344/11	138 NI ACT	5631/2011	ARBIND GOSHWAMI VS RAHUL KUMAR	22/11/2011	SETTLEMENT	SH ANU AGRAWAL LD MM
117	3073/11	138 NI ACT	5632/2011	GILSONS CHITS PVT LTD VS PANKAJ KAMBOJ	22/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
118	4295/11	138 NI ACT	5634/2011	CAPITAL TRUST VS SUMIT KHANNA	22/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
119	4130/11	138 NI ACT	5635/2011	BOB CARDS VS GAGAN SHARMA	24/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
120	4735/11	138 NI ACT	5636/2011	CITI BANK VS REYAZ RUB	25/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
121	3463/11	138 NI ACT	5637/2011	REKHA GUPTA VS SUNIL KUMAR	25/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
122	5144/11	138 NI ACT	5638/2011	H E T L VS GHANSHYAM	26/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
123	5141/11	138 NI ACT	5639/2011	H E T L VS NATRAJ KRISHAN	26/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
124	2930/11	138 NI ACT	5640/2011	VIRENDER KUMAR GUPTA VS SAMNEER HUSSAIN	16/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
125	3001/11	138 NI ACT	5641/2011	DAYA BANTI VS RAKESH KUMAR	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
126	3644/11	138 NI ACT	5642/2011	ESCORTS SECURITIES VS DINESH SHARMA	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
127	5139/11	138 NI ACT	5643/2011	S C L KUMAR VIRENDER	26/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
128	5143/11	138 NI ACT	5644/2011	H E T L VS JADRU KASHYA	26/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
129	5145/11	138 NI ACT	5645/2011	STERLING CELLULAR VS V V KHULLAR	17/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
130	2931/11	138 NI ACT	5646/2011	KAWAL KHARABANDA VS NITIN GALHOTRA	16/11/2011	DISMISSED	SH ANU AGRAWAL LD MM
131	3641/11	138 NI ACT	5647/2011	RAJESH KUMAR VS VIKASH JAIN	26/11/2011	DISMISSED	SH ANU AGRAWAL LD MM

137	49901	138 NI ACT	5648/2011	H E T L VS RAVI KARNALI	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
138	27801	138 NI ACT	5649/2011	SANJAY SAINI VS SANJAY SHARMA	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
139	1221	138 NI ACT	5650/2011	CONCERETE PILES VS BARBHAGWAN	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
140	9901	138 NI ACT	5651/2011	SURENDER VS SHAHID SHAMIM	29/11/2011	SETLEMENT	SH ANUJ AGGRAWAL LD MM
141	8491	138 NI ACT	5652/2011	GULSHAN FINANCE VS DIN MOHD	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
142	29151	138 NI ACT	5653/2011	VHAY KASHYAP VS HARPAL SINGH	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
143	9151	138 NI ACT	5654/2011	RELIANCE INFO COM VS V NAGPISH	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
144	15491	138 NI ACT	5655/2011	MANOJ KUMAR GUPTA VS NIRMAL KAPOOR	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
145	38171	138 NI ACT	5656/2011	JING LIFENG INDIA VS RAJAT ENTERPRISES	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
146	40071	138 NI ACT	5657/2011	AYURNET LTD VS GOVINDA RAJAN	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
147	91291	138 NI ACT	5658/2011	RELAINCE INFOCOM VS ANITA CHAUHAN	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
148	47221	138 NI ACT	5659/2011	H E T L VS VISHAL VERMA	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
149	9261	138 NI ACT	5660/2011	RELAINCE INFOCOM VS MUKESH KUMAR	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
150	17171	138 NI ACT	5661/2011	SYNDICATE CLOTH HOUSE VS THE CREATIVE GALLERY	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
151	51951	138 NI ACT	5662/2011	CHABRA SERVINDER KAUR VS SATISH DATTHRAY	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
152	40241	138 NI ACT	5663/2011	PARVEEN DAHIYA VS AJAY KUMAR SINGH	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
153	40361	138 NI ACT	5664/2011	H E T L VS DHARMENDER	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
154	12371	138 NI ACT	5665/2011	NARINDER PAL VS SHREE SAI EXT	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
155	40591	138 NI ACT	5666/2011	H E T L VS TARANG JOHNSON	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
156	11601	138 NI ACT	5667/2011	ANY TIME SECURITY VS DESIRE INTERNATIONAL	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
157	29510	138 NI ACT	5668/2011	SUSAN INFO TECH VS LAXMI NARAYAN	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
158	28161	138 NI ACT	5669/2011	SEEMA BHARDWAJ VS RAM SWAROOP	28/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
159	42581	138 NI ACT	5670/2011	H E T L VS PARORA	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
160	40531	138 NI ACT	5671/2011	V E M S L VS MEENU	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
161	40141	138 NI ACT	5672/2011	H E T L VS GAURAV PANDEY	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
162	42521	138 NI ACT	5673/2011	V E M S L VS SHIV SHANKAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
163	40301	138 NI ACT	5674/2011	H E T L VS PARVEEN KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
164	40011	138 NI ACT	5675/2011	H E T L VS NISHANT	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
165	15581	138 NI ACT	5676/2011	V E M S L TRIDIP BONE VS	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
166	15601	138 NI ACT	5677/2011	V E M S L VS JITENDER KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
167	42391	138 NI ACT	5678/2011	V E M S L VS JITENDER	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
168	15611	138 NI ACT	5679/2011	V E M S L VS PARTOSH KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
169	15561	138 NI ACT	5680/2011	V E M S L VS SANJAY SINGH	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
170	15471	138 NI ACT	5681/2011	V E M S L VS SANJEEV SINGH	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM

166	15711	138 NI ACT	5692/2011	V F M S L VS RAKESH KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
167	42801	138 NI ACT	5688/2011	V F M S L VS SATISH KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
168	42451	138 NI ACT	5684/2011	V F M S L VS MUKESH SINGH	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
169	15731	138 NI ACT	5685/2011	V F M S L VS RIKESH KUMAR	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
170	42441	138 NI ACT	5686/2011	V F M S L VS SHEESH NATH	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
171	425521	138 NI ACT	5687/2011	V F M S L VS SACHIN NAGPAL	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
172	15811	138 NI ACT	5688/2011	V F M S L VS VIBIRNATH JHA	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
173	15811	138 NI ACT	5688/2011	RAM NIWAS & SONS VS MOHID SHAMINSHAD	05/12/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
174	13311	138 NI ACT	5688/2011	DHARAMPAL SAINI VS HARMINDER	05/12/2011	SETTLEMENT	SH ANUJ AGGRAWAL LD MM
175	16161	138 NI ACT	5687/2011	MANUJ KUMAR VS NIRMAL KAPOOR	05/12/2011	SETTLEMENT	SH ANUJ AGGRAWAL LD MM
176	23001	138 NI ACT	5692/2011	K L MANGLAM VS LAXMI VATIKA	29/11/2011	DISMISSED	SH ANUJ AGGRAWAL LD MM
177	440911	138 NI ACT	5693/2011	IDEA VS GAURAV SAI	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
178	5814/11	138 NI ACT	5694/2011	T T S L VS MY STORE	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
179	3013/11	138 NI ACT	5695/2011	B A L VS S K SINGH	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
180	5902/11	138 NI ACT	5696/2011	B C L VS DEEPAK GOSWAMI	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
181	5900/11	138 NI ACT	5697/2011	B A L VS GAUTAM BHATCHARYA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
182	6405/11	138 NI ACT	5698/2011	B T V L VS SAGAR SINGH	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
183	5607/11	138 NI ACT	5699/2011	B T V L VS MANJIT SINGH	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
184	6240/11	138 NI ACT	5700/2011	B A L VS CAVOVCH ORIENTAL CRAFT	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
185	5907/11	138 NI ACT	5701/2011	B A L VS SEEMA PANDEY	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
186	5696/11	138 NI ACT	5702/2011	B T V L VS HEMA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
187	5609/11	138 NI ACT	5703/2011	B T V L VS DINESH JHA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
188	3091/11	138 NI ACT	5704/2011	B A L VS DUSHYANT SHARMA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
189	6407/11	138 NI ACT	5705/2011	B T V L VS RANJEET SHARMA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
190	2362/11	138 NI ACT	5706/2011	B C L VS SUDIHR KUMAR	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
191	6402/11	138 NI ACT	5707/2011	B C L VS ANIL KUMAR SABHARWAL	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
192	4500/11	138 NI ACT	5708/2011	IDEA VS VIKAS GUPTA	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
193	5210/11	138 NI ACT	5709/2011	B A L VS GURMEET SINGH	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
194	4709/10	138 NI ACT	5710/2011	GEETA CHEMA VS SUDEEP BHATIA	03/12/2011	COMPROMISED	SH ANUJ AGGRAWAL LD MM
195	4043/10	138 NI ACT	5712/2011	SADOVA INTERNATIONAL VS SURESH	03/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
196	4041/10	138 NI ACT	5713/2011	SADOVA INTERNATIONAL VS SHAILESH KUMAR	03/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
197	3907/10	138 NI ACT	5714/2011	T T S L VS ASHTOSH KUMAR	03/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
198	3649/10	138 NI ACT	5715/2011	IDEA VS ZAMEER	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
199	5302/11	138 NI ACT	5716/2011	IDEA VS AMIT THOMAS	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
200	4495/11	138 NI ACT	5717/2011	IDEA VS KIRAN SINGH	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM

201	521/11	138 NI ACT	5718/2011	IDEA VS NAVIN MISHRA	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
202	5201/11	138 NI ACT	5719/2011	IDEA VS SURENDER	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
203	5202/11	138 NI ACT	5720/2011	IDEA VS VINOD KUMAR	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
204	5203/11	138 NI ACT	5721/2011	IDEA VS PRASHANT BHATT	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
205	5204/11	138 NI ACT	5722/2011	IDEA VS IJNA BAGHAV	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
206	5205/11	138 NI ACT	5723/2011	IDEA VS B R TOUR & TRAVELS	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
207	5206/11	138 NI ACT	5724/2011	IDEA VS SATENDER SINGH	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
208	5207/11	138 NI ACT	5725/2011	HEVINDER KUMAR VS POONAM	05/12/2011	COMPROMISED	SH ANUJ AGGRAWAL LD MM
209	5208/11	138 NI ACT	5726/2011	SANJIV KUMAR VS SISHIL PURI	05/12/2011	D I D	SH ANUJ AGGRAWAL LD MM
210	5209/11	138 NI ACT	5727/2011	T T S L VS KLSH KUMAR	05/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
211	5210/11	138 NI ACT	5730/2011	T T S L VS SHANKAR SHARMA	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
212	5211/11	138 NI ACT	5731/2011	T T S L VS ANAND KUMAR	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
213	5212/11	138 NI ACT	5732/2011	B A L VS SADHINA GOEL	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
214	5213/11	138 NI ACT	5733/2011	RELIGERE COMODITES VS VISHAL KUMAR	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
215	5214/11	138 NI ACT	5734/2011	T T S L VS (S ARORA) KAMAL KUMAR	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
216	5215/11	138 NI ACT	5735/2011	T T S L VS AMITTYAGI	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
217	5216/10	138 NI ACT	5736/10	T T S L VS LALIT	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
218	5217/11	138 NI ACT	5437/2011	T T S L VS P CHAND	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
219	5011/11	138 NI ACT	5738/2011	B T V L VS -----	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
220	5009/11	138 NI ACT	5739/2011	B T V L VS UTKARSH AGGRAWAL	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
221	5006/11	138 NI ACT	5740/2011	T T S L VS UMESH PANDEY	10/12/2011	WITHDRAWN	SH ANUJ AGGRAWAL LD MM
222	5183/11	138 NI ACT	5741/2011	T T S L VS RAJESH KUMAR	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
223	5649/11	138 NI ACT	5742/2011	B A L VS GAURAV KUMAR	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
224	5743/11	138 NI ACT	5743/2011	B A L VS AMBICA GLASS WORKS	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
225	3002/11	138 NI ACT	5744/2011	B A L VS WAMIQ HUSSAIN	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
226	5652/11	138 NI ACT	5745/2011	B A L VS HARI HARAN	10/12/2011	COMPOUNDED	SH ANUJ AGGRAWAL LD MM
227	5651/11	138 NI ACT	5746/2011	T T S L VS KRISHNA	10/12/2011	WITHDRAWN	MS CHARU GUPTA LD MM
228	1406/07	138 NI ACT	5747/2011	R C I L VS HARISH PANDEY	22/03/2011	D I D	MS CHARU GUPTA LD MM
229	1755/1	138 NI ACT	5748/2011	R C I L VS ROYALSOHISION	22/03/2011	D I D	MS CHARU GUPTA LD MM
230	1413/07	138 NI ACT	5749/2011	R C I L VS RAJENDER JOSHI	22/03/2011	D I D	MS CHARU GUPTA LD MM
231	3330/1	138 NI ACT	5750/2011	R C I L VS SANJEEV BIHARDWAJ	22/03/2011	D I D	MS CHARU GUPTA LD MM
232	1170/10	138 NI ACT	5751/2011	R C I L VS MOHAR SINGH	07/03/2011	D I D	MS CHARU GUPTA LD MM
233	1162/10	138 NI ACT	5752/2011	R C I L VS NBETA BHOLA	07/03/2011	D I D	MS CHARU GUPTA LD MM
234	2623/1	138 NI ACT	5753/2011	R C I L VS DEEPAK JAIN	22/03/2011	D I D	MS CHARU GUPTA LD MM
235	5113/1	138 NI ACT	5754/2011	R C I L VS PARTAP SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM

236	262/21	138 NI ACT	5755/2011	R C I L VS PANKAJ KANWAR	22/03/2011	D I D	MS CHARU GUPTA LD MM
237	262/21	138 NI ACT	5756/2011	R C I L VS AKBAR KHAN	22/03/2011	D I D	MS CHARU GUPTA LD MM
238	174/11	138 NI ACT	5757/2011	EBEN FIVE SAFETY SERVICE	22/03/2011	D I D	MS CHARU GUPTA LD MM
239	174/11	138 NI ACT	5758/2011	R C I L VS PARAMJEET SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM
240	1164/10	138 NI ACT	5759/2011	R C I L VS UNIVERSAL TELECOM CENTER	22/03/2011	D I D	MS CHARU GUPTA LD MM
241	1164/10	138 NI ACT	5760/2011	R C I L VS PARVINDER	07/03/2011	D I D	MS CHARU GUPTA LD MM
242	1164/10	138 NI ACT	5761/10	R C I L VS VIVESH TOMAR	07/03/2011	D I D	MS CHARU GUPTA LD MM
243	1164/10	138 NI ACT	5762/2011	R C I L VS ASHWANI SHARMA	07/03/2011	D I D	MS CHARU GUPTA LD MM
244	1164/10	138 NI ACT	5763/2011	R C I L VS SURENDER MENDIRA	07/03/2011	D I D	MS CHARU GUPTA LD MM
245	1164/10	138 NI ACT	5764/2011	R C I L VS ALOR JANI HAI	07/03/2011	D I D	MS CHARU GUPTA LD MM
246	1164/10	138 NI ACT	5765/10	R C I L VS AJAY KUMAR	07/03/2011	D I D	MS CHARU GUPTA LD MM
247	5100/11	138 NI ACT	5766/2011	R C I L VS BHUPINDER SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM
248	4065/11	138 NI ACT	5767/2011	R C I L VS SAJEK BASHA	22/03/2011	D I D	MS CHARU GUPTA LD MM
249	3989/11	138 NI ACT	5768/2011	R C I L VS AKEEL AHMAD	22/03/2011	D I D	MS CHARU GUPTA LD MM
250	3990/11	138 NI ACT	5769/2011	R C I L VS PUNEET KUMAR CHOPRA	22/03/2011	D I D	MS CHARU GUPTA LD MM
251	2623/11	138 NI ACT	5770/2011	R C I L VS BRAHAM PRAKASH	22/03/2011	D I D	MS CHARU GUPTA LD MM
252	1752/11	138 NI ACT	5771/2011	R C I L VS AR P INTERIOR & RETAIL	22/03/2011	D I D	MS CHARU GUPTA LD MM
253	4067/11	138 NI ACT	5772/2011	R C I L VS AMIT JAIN	22/03/2011	D I D	MS CHARU GUPTA LD MM
254	2618/11	138 NI ACT	5773/2011	R C I L VS PAWAN AGRAWAL	22/03/2011	D I D	MS CHARU GUPTA LD MM
255	3333/2011	138 NI ACT	5774/2011	R C I L VS AKEEL AHMAD	22/03/2011	D I D	MS CHARU GUPTA LD MM
256	2621/2011	138 NI ACT	5775/2011	R C I L VS ARJUN KUMAR	22/03/2011	D I D	MS CHARU GUPTA LD MM
257	65/1	138 NI ACT	5776/2011	R C I L VS K PANDEY	22/03/2011	D I D	MS CHARU GUPTA LD MM
258	71/1	138 NI ACT	5777/2011	R C I L VS ARUN SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM
259	17/1	138 NI ACT	5778/2011	R C I L VS PRAKASH SAROG	22/03/2011	D I D	MS CHARU GUPTA LD MM
260	47/1	138 NI ACT	5779/2011	R C I L VS AMAR YADAV	22/03/2011	D I D	MS CHARU GUPTA LD MM
261	1155/10	138 NI ACT	5780/2011	R C I L VS MOHIT KUMAR	07/03/2011	D I D	MS CHARU GUPTA LD MM
262	153/10	138 NI ACT	5781/10	R C I L VS MANOJ KUMAR	07/03/2011	D I D	MS CHARU GUPTA LD MM
263	1511/10	138 NI ACT	5782/2011	R C I L VS SUBHASH CHAND	07/03/2011	D I D	MS CHARU GUPTA LD MM
264	1149/10	138 NI ACT	5783/2011	R C I L VS SURESH GOYAL	07/03/2011	D I D	MS CHARU GUPTA LD MM
265	1146/10	138 NI ACT	5784/2011	R C I L VS RANBIR S KADIAN	07/03/2011	D I D	MS CHARU GUPTA LD MM
266	42/1	138 NI ACT	5785/2011	R C I L VS INDERDEEP SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM
267	48/1	138 NI ACT	5786/2011	R C I L VS RISIII PAL SINGH	22/03/2011	D I D	MS CHARU GUPTA LD MM
268	4068/11	138 NI ACT	5787/2011	R C I L VS SURE MICVOIT SOLUTION	22/03/2011	D I D	MS CHARU GUPTA LD MM
269	11/1	138 NI ACT	5788/2011	R C I L VS MOHD SAYYAD	22/03/2011	D I D	MS CHARU GUPTA LD MM
270	2953/11	138 NI ACT	5789/2011	BHAIKTI AIR TEL VS MR RAHUL SHUKALA	15/03/2011	D I D	MS CHARU GUPTA LD MM

271	25/01/11	138 NI ACT	5700/2011	BAL VS MR LALJI KUMAR	15/01/2011	DAW	MS CHARU GUPTA LD MM
272	7/02/11	138 NI ACT	5701/2011	NAUSHAD ALAM VS ORBIT OS INFOTECH OTHERS	07/02/2011	COMROMISED	MS CHARU GUPTA LD MM
273	05/02/2011	138 NI ACT	5702/2011	TRIGOR MARKETING VS INDIA BULLS FINENCID VS SREVVILES LTD	04/02/2011	D I D	MS CHARU GUPTA LD MM
274	17/02/2011	138 NI ACT	5703/2011	R.C.H. VS INSEWING INTERNATIONAL	22/02/2011	D I D	MS CHARU GUPTA LD MM
275	22/02/11	138 NI ACT	5704/2011	R.C.H. VS SUNDER SINGH	22/02/2011	D I D	MS CHARU GUPTA LD MM
276	4/02/2011	138 NI ACT	5705/2011	R.C.H. VS OMFENI KR	22/02/2011	D I D	MS CHARU GUPTA LD MM
277	19/04/2011	138 NI ACT	5706/2011	MUHD SDNIB VS MUHD ANWAR	07/04/2011	COMPOUNDED	MS ANKITA LAL LD MM
278	14/04/2011	138 NI ACT	5707/2011	RAJ NARAYAN VS DHEDHIRA MISHRA	07/04/2011	COMPOUNDED	MS ANKITA LAL LD MM
279	11/03/2011	138 NI ACT	5708/2011	INDIAN RELIWEBLE ENERGY VS SHIVANI POWER SPINNER	07/03/2011	DAW	MS ANKITA LAL LD MM
280	15/01/2011	138 NI ACT	5709/2011	IREDA VS SHIVANI POWER VS SPINNERS	07/01/2011	WITHDRAWN	MS ANKITA LAL LD MM
281	19/01/2011	138 NI ACT	5800/2011	IREDA VS SHIVANI POWER VS SPINNERS	07/01/2011	WITHDRAWN	MS ANKITA LAL LD MM
282	08/11/2011	138 NI ACT	5801/2011	RAJAT BHAYT VS HARSH KR	07/08/2011	WITHDRAWN	MS ANKITA LAL LD MM
283	10/01/2011	138 NI ACT	5802/2011	ARJUN GESES VS AIR DELE	09/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
284	4/04/2011	138 NI ACT	5803/2011	HERBICILES LTE VS M/S ANMOL TRADING	09/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
285	09/01/2011	138 NI ACT	5804/2011	S.N. GUPTA VS ANEES KHAN	08/08/2011	DAW	MS ANKITA LAL LD MM
286	10/05/2011	138 NI ACT	5805/2011	S.N. GUPTA VSATEETKHEN	08/08/2011	DAW	MS ANKITA LAL LD MM
287	20/07/2010	138 NI ACT	5806/2011	DESH RAJ VS M LAL	08/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
288	15/04/2011	138 NI ACT	5807/2011	DIHANANJAY KUMAR MISRA VS RITESH JAISWAL	08/08/2011	D N P	MS ANKITA LAL LD MM
289	4/02/11	138 NI ACT	5808/2011	INTER CER BIO TECH VS VUVA LAKSHMI	07/08/2011	DAW	MS ANKITA LAL LD MM
290	4/03/11	138 NI ACT	5809/2011	INTER CRAFT BIOTECH VS SHYAM LAL	07/08/2011	WITHDRAWN	MS ANKITA LAL LD MM
291	11/01/11	138 NI ACT	5810/2011	ARUN KHER VS SHIV LAL	09/08/2011	DAW	MS ANKITA LAL LD MM
292	10/09/10	138 NI ACT	5811/2011	ARJUNE GA & REFRIGATIONVS AIR DELE ENTERPRISES	09/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
293	10/09/10	138 NI ACT	5812/2011	ARJUNE GA & REFRIGATIONVS AIR DELE ENTERPRISES	09/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
294	10/02/10	138 NI ACT	5813/2011	ARJUNE GA & REFRIGATIONVS AIR DELE ENTERPRISES	09/08/2011	COMPOUNDED	MS ANKITA LAL LD MM
295	4/00/11	138 NI ACT	5814/2011	M/S KAJARIA CERENICS VS CROSS ROADS SUPPLIES	12/08/2011	D N P	MS ANKITA LAL LD MM
296	4/07/2011	138 NI ACT	5815/2011	CARGO MOV VS ANUPAM CVEDIONS	12/08/2011	D N P	MS ANKITA LAL LD MM
297	15/01/10	138 NI ACT	5816/2011	SANJEEV SHARMA VS RAJESH ANAND	11/08/2011	D N P	MS ANKITA LAL LD MM
298	13/04/10	138 NI ACT	5817/2011	PITE PANDEY VS DR ALEXANDER PHILIP	11/08/2011	D N P	MS ANKITA LAL LD MM

89	118/10	130 NI ACT	5018/2011	EXPEDIATOR INTERNATIONAL VS NEDMATRIX LNG.FERINI.	11/09/2011	D N P	MS ANKITA LAL LD MM
90	1120/10	130 NI ACT	5019/2011	IMPEDITOR INTERIOR VS NED MATRICE	11/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
91	1633/10	130 NI ACT	5020/2011	MS BEENA GLOBAL SPIRITS WINE VS MS MALIK CHIFSKS	15/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
92	1150/11	130 NI ACT	5021/2011	KRISHI RASAYAN EXPO VS UTTAM	07/05/2011	DAW	MS ANKITA LAL LD MM
93	1157/10	130 NI ACT	5022/2011	KRISHI RASAYAN EXPO VS UTTAM	07/05/2011	WITHDRAWN	MS ANKITA LAL LD MM
94	433	130 NI ACT	5023/2011	HAVELDS INDIA LTD VS MS MODERN ENTERPRISES	07/08/2011	DAW	MS ANKITA LAL LD MM
95	946/11	130 NI ACT	5024/2011	HAVELDS INDIA VS MS KRISHI TRADERS	07/08/2011	DAW	MS ANKITA LAL LD MM
96	914/10	130 NI ACT	5025/2011	BELKAY FINANCIAL VS RAJU	07/08/2011	DAW	MS ANKITA LAL LD MM
97	352/11	130 NI ACT	5026/2011	TIFAC VS MODERN ENGINEERING	07/08/2011	WITHDRAW	MS ANKITA LAL LD MM
98	210/10	130 NI ACT	5027/2011	KRITI EXPORTS VS MAHENDER KUMAR	07/08/2011	WITH DRAWN	MS ANKITA LAL LD MM
99	449/11	130 NI ACT	5028/2011	SBI Cards Vs. Amit Gaur	10.08.2011	D N P	MS ANKITA LAL LD MM
100	293/11	130 NI ACT	5029/2011	DINESH AGGARWAL VS. TRIVEN INF. DEV(D)	09.08.2011	Compounded	MS ANKITA LAL LD MM
101	1226/11	130 NI ACT	5030/2011	KRISHAN KUMAR AGGARWAL VS. DIHARMVIR SINGH	13.03.2011	DAC	MS ANKITA LAL LD MM
102	1503/2011	130 NI ACT	5031/2011	K.S. GUPTA VS. M.A. SAJJED AHMED	14.09.2011	DAC	MS ANKITA LAL LD MM
103	3808/2011	130 NI ACT	5035/2011	BIHANDARI HOMEOPATHS VS. DR. NARASIMHA	30.08.2011	DNP	MS ANKITA LAL LD MM
104	3307/2011	130 NI ACT	5036/2011	BIHANDARI HOMEOPATHS VS. HARASIMHA	30.08.2011	DNP	MS ANKITA LAL LD MM
105	1441/2011	130 NI ACT	5037/2011	M/S NEHA LTD. VS. M/S VALLABH EXPO	30.08.2011	DAC	MS ANKITA LAL LD MM
106	3362/2011	130 NI ACT	5038/2011	SREI INF. FINANCE LTD. VS. V.M. CONSTRUCTION	30.09.2011	DNP	MS ANKITA LAL LD MM
107	2438/2010	130 NI ACT	5039/2011	SURYA KAND JAIN VS. KULWANT RAJ JAIN	30.08.2011	Compounded	MS ANKITA LAL LD MM
108	2340/2011	130 NI ACT	5040/2011	ASHUTOSH VS. GEETA NEGI	30.08.2011	DNP	MS ANKITA LAL LD MM
109	1312/2010	130 NI ACT	5041/2011	BHOOP SINGH VS. POORAN CHAND	06.06.2012	Abated	MS ANKITA LAL LD MM
120	5554/2011	130 NI ACT	5041/2011	OVERSEAS EXPRESS VS. M/S ACCESS GLOBLE	20.08.2012	DAC	MS ANKITA LAL LD MM
121	767/2011	130 NI ACT	5043/2011	SURYA ROHINI VS. DILIP JHAWAR	29.09.2011	DNP	MS ANKITA LAL LD MM
122	349/10	130 NI ACT	5044/2011	DEVYANI INTERNATIONAL VS. RAJIV WAHWA	25.08.2011	Compounded	MS ANKITA LAL LD MM
123	3069/2011	130 NI ACT	5045/2011	M/S GNI TELECOM VS. VIVEK KUMAR	25.08.2011	Compounded	MS ANKITA LAL LD MM
124	5349/2011	130 NI ACT	5046/2011	J.P. SINGH VS. AMIT KUMAR	25.08.2011	DNP	MS ANKITA LAL LD MM
125	5373/2011	130 NI ACT	5047/2011	KRISH RAMAYAN EXPORTS PVT. LTD. VS. VISHTWA PATIL	25.08.2011	Compounded	MS ANKITA LAL LD MM
126	5353/2011	130 NI ACT	5048/2011	KUNAL TRADING CORPORATIONS VS. PLT INDUSTRIES PVT. LTD.	25.08.2011	DNP	MS ANKITA LAL LD MM
127	5362/2011	130 NI ACT	5049/2011	PRADEEP MALIK VS. SH. YAAD RAM	25.08.2011	DNP	MS ANKITA LAL LD MM
128	5359/2011	130 NI ACT	5050/2011	RISHI SHARMA VS. SANDEEP BEDI	25.08.2011	DNP	MS ANKITA LAL LD MM

329	5/30/2011	138 NI ACT	5050/2011	MS SOHIVA INTERNATIONAL LTD. VS. MR. MURJIRAJ CHATTRAM	25.08.2011	DNP	MS ANKITA LAL LD MM
330	03/09/2011	138 NI ACT	5051/2011	HILGARE SECURITIES VS. ANIL UPADHYAY	26.08.2011	DNP	MS ANKITA LAL LD MM
331	1/09/2010	138 NI ACT	5052/2011	SALWAN KUMAR VS. SHIVA	27.08.2011	DNP	MS ANKITA LAL LD MM
332	5/10/2011	138 NI ACT	5053/2011	KALYANI SHARP INDIA VS. ANSHU ELECTRONICS	28.08.2011	DNP	MS ANKITA LAL LD MM
333	1/15/2010	138 NI ACT	5054/2011	PARIKRAM TOUR PVT LTD VS. RAJ KUMAR MANCHANDA	26.08.2011	DNP	MS ANKITA LAL LD MM
334	06/01/2011	138 NI ACT	5055/2011	TTS VS. SUSHI KUMAR	07.08.2011	DAW	MS ANKITA LAL LD MM
335	05/01/2009	138 NI ACT	5056/2011	TTS VS. LALIT KUMAR	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
336	27/2/2010	138 NI ACT	5058/2011	TTS VS. MOHD SHARIF	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
337	22/3/2010	138 NI ACT	5059/2011	TTS VS. MANOJ KUMAR	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
338	21/07/2010	138 NI ACT	5060/2011	TTS VS. KAUSHAV KHARI	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
339	27/4/2010	138 NI ACT	5061/2011	TTS VS. PANKAJ KUMAR	07.08.2011	DAW	MS ANKITA LAL LD MM
340	25/3/2010	138 NI ACT	5062/2011	TTS VS. HARSH VARDHAN	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
341	25/07/2010	138 NI ACT	5063/2011	TTS VS. GIRISH CHANDRA	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
342	20/7/2010	138 NI ACT	5064/2011	TTS VS. SHIV KUMAR VERMA	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
343	22/7/2010	138 NI ACT	5065/2011	DEVYAN INTERNATIONAL LTD. VS. RAJIV WADHWAN	25.08.2011	Compounded	MS ANKITA LAL LD MM
344	13/2/11	138 NI ACT	5066/2011	CATTLE REMEDIES VS. M/S BHAGWATI	07.08.2011	DAW	MS ANKITA LAL LD MM
345	9/5/2011	138 NI ACT	5067/2011	CATTLE REMEDIES (P) LTD. VS. SHREE MEDICINE STORE	07.08.2011	DAW	MS ANKITA LAL LD MM
346	27/1/2011	138 NI ACT	5068/2011	BAL VS. OM PARKASH	07.08.2011	DAW	MS ANKITA LAL LD MM
347	27/09/2011	138 NI ACT	5069/2011	BAL VS. KISHAN LAL	07.08.2011	DAW	MS ANKITA LAL LD MM
348	6/08/2011	138 NI ACT	5070/2011	BAL VS. GOPAL KUMAR	07.08.2011	DAW	MS ANKITA LAL LD MM
349	24/3/2011	138 NI ACT	5071/2011	BAL VS. VIKAS ENTERPRISES	07.08.2011	DAW	MS ANKITA LAL LD MM
350	4/03/2011	138 NI ACT	5072/2011	BAL VS. I.T. WAVES ENTERPRISES	07.08.2011	DAW	MS ANKITA LAL LD MM
351	4/20/2011	138 NI ACT	5073/2011	BAL VS. KRISHAN TOOL PROP.	07.08.2011	DAW	MS ANKITA LAL LD MM
352	6/7/2011	138 NI ACT	5074/2011	BAL VS. SURENDER KUMAR	07.08.2011	DAW	MS ANKITA LAL LD MM
353	4/7/0/2011	138 NI ACT	5075/2011	BAL VS. SANGEETA SETHI	07.08.2011	DAW	MS ANKITA LAL LD MM
354	24/10/2011	138 NI ACT	5076/2011	BAL VS. ECTOS THOUGH	07.08.2011	DAW	MS ANKITA LAL LD MM
355	4/6/0/2011	138 NI ACT	5077/2011	BAL VS. ASHU GUPTA	07.08.2011	DAW	MS ANKITA LAL LD MM
356	4/6/7/2011	138 NI ACT	5078/2011	BAL VS. GULATI EXPORT HOUSE	07.08.2011	DAW	MS ANKITA LAL LD MM
357	4/6/7/2011	138 NI ACT	5077a/2011	BAL VS. GULATI EXPORT	07.08.2011	DAW	MS ANKITA LAL LD MM
358	24/2/0/2011	138 NI ACT	5078a/2011	BAL VS. HAMELT	07.08.2011	DAW	MS ANKITA LAL LD MM
359	17/2/2011	138 NI ACT	5079/2011	BAL VS. C. SHARMA	07.08.2011	DAW	MS ANKITA LAL LD MM
360	18/09/2009	138 NI ACT	5080/2011	BAL VS. SHAMSHUL	07.08.2011	DAW	MS ANKITA LAL LD MM

84	2011/2010	138 NI ACT	5811/2011	TISL VS. MOHD FAREED	07.08.2011	Withdrawn	MS ANKITA LAL LD MM
85	2052/2010	138 NI ACT	5812/2011	TISL VS. PREM KATH	07.08.2011	DAW	MS ANKITA LAL LD MM
86	2000/2011	138 NI ACT	5813/2011	TISL VS. NARINDER SINGH	07.08.2011	DAW	MS ANKITA LAL LD MM
87	1045/2011	138 NI ACT	5814/2011	TISL VS. SANJEEV CHILATI	07.08.2011	DAW	MS ANKITA LAL LD MM
88	2002/2011	138 NI ACT	5815/2011	TISL VS. PREME KUMAR	07.08.2011	DAW	MS ANKITA LAL LD MM
89	0617/10	138 NI ACT	5816/2011	BHARTI AIRTEL LTD VS. RAJ PAT	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
90	1051/10	138 NI ACT	5817/2011	BHARTI AIRTEL LTD VS. SUMINA	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
91	4736/11	138 NI ACT	5818/2011	BHARTI AIRTEL LTD VS. RAMEN BATTERY	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
92	4744/11	138 NI ACT	5819/2011	BHARTI AIRTEL LTD VS. PVANABSH PATHAK	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
93	1043/11	138 NI ACT	5820/2011	TALE TELE SERVICES VS. PINTU KUMAR	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
94	2085/11	138 NI ACT	5821/2011	TALE TELE SERVICES VS. ANAND PARKASH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
95	2087/11	138 NI ACT	5822/2011	TALE TELE SERVICES VS. LOVLY BEBES	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
96	3416/11	138 NI ACT	5823/2011	TALE TELE SERVICES VS. AJAY KUMAR	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
97	3439/11	138 NI ACT	5824/2011	TALE TELE SERVICES VS. ARUN CHATTERJEE	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
98	3626/11	138 NI ACT	5825/2011	TALE TELE SERVICES VS. DHEERAJ MALTO	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
99	3671/11	138 NI ACT	5826/2011	TALE TELE SERVICES VS. SANJAY SINGH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
100	2602/11	138 NI ACT	5827/2011	TALE TELE SERVICES VS. SKY LINK JOURNEY	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
101	2604/11	138 NI ACT	5828/2011	TALE TELE SERVICES VS. KAMAL KUMAR	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
102	1235/2011	138 NI ACT	5829/2011	TISL VS. ASHWANI KUMAR	10.09.2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
103	3604/2011	138 NI ACT	5900/2011	IDEA CELLULAR VS. AMIT YADAV	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
104	2223/2011	138 NI ACT	5901/2011	IDEA CELLULAR VS. DHIRAJ SINGH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
105	317/2011	138 NI ACT	5902/2011	VODAFONE VS. H.C. SINHA	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
106	3371/2011	138 NI ACT	5903/2011	RELIGARE SECURITIES LTD. VS. VAIBHAV VIJAY	10.09.2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
107	4013/2011	138 NI ACT	5904/2011	KRISHI RASAYAN EXPORTS VS. YASHPAL SINGH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
108	4012/2011	138 NI ACT	5905/2011	KRISHI RASAYAN EXPORTS VS. YASHPAL SINGH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
109	3552/2011	138 NI ACT	5906/2011	KRISHI RASAYAN EXPORTS VS. PRF. KUMAR	10.09.2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
110	3526/2011	138 NI ACT	5907/2011	MS K&A SECURITIES VS. AMIT KOTHARI	10.09.2011	Withdrawn	SH DHEERAJ MITTAL LD MM
111	965/2010	138 NI ACT	5908/2011	MS INDO ASIAN VS. NEPAL CH. GHOSH	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
112	3527/2011	138 NI ACT	5909/2011	K&A SECURITIES VS. AMIT KOTHARI	10.09.2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
113	964/2011	138 NI ACT	5910/2011	MS INDO ASIAN VS. MR. OM PARKASH SHARMA	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
114	4370/2011	138 NI ACT	5911/2011	MS AGVIMAS CHEMICALS VS. SHRI KAMLESH SINGH CHOUHARY	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM
115	1622/2011	138 NI ACT	5912/2011	MS VODAFONE ESSAR MOBILE VS. TARESH GAUR	10.09.2011	COMPOUNDED	SH DHEERAJ MITTAL LD MM
116	4337/2011	138 NI ACT	5913/2011	BHARTI AIRTEL LTD. VS. NITADRA	10.09.2011	DAW	SH DHEERAJ MITTAL LD MM

394	9791	138 NI ACT	5914/2011	BHARTI AIRTEL LTD VS AMIT KUMAR	10/09/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
395	4206/2011	138 NI ACT	5915/2011	BHARTI AIRTEL LTD VS MS ACE TECH INDIA PVT	10/09/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
396	4294/11	138 NI ACT	5916/2011	BHARTI AIRTEL LTD VS PRATAP SINGH	10/09/2011	DAW	SH DHEERAJ MITTAL LD MM
397	4612/2011	138 NI ACT	5917/2011	BHARTI AIRTEL LTD VS N GOPINATHAN PILLAI	10/09/2011	DAW	SH DHEERAJ MITTAL LD MM
398	1622/2011	138 NI ACT	5918/2011	BHARTI AIRTEL LTD VS ARUN KUMAR	10/09/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
399	1776/2011	138 NI ACT	5919/2011	BHARTI AIRTEL LTD VS MS IMAGINATION	10/09/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
400	1776/2011	138 NI ACT	5920/2011	BHARTI AIRTEL LTD VS MS SAIKAT AUTO PLESH	10/09/2011	WITHDRAWN	SH DHEERAJ MITTAL LD MM
401	1901/2011	138 NI ACT	5921/2011	DC CHILDREN VS RATTAN LAL GUPTA	21/07/2011	JUDICIAL STATEMENT	SH DHEERAJ MITTAL LD MM
402	1215/2011	138 NI ACT	5922/2011	VIVEK AUTOMATIC VS SANDEEP SAINI	29/08/2011	DNP	MS ANKITA LAL LD MM
403	1207/11	138 NI ACT	5923/2011	KRISHI RASAYAN EXPORTS VS SUSHIL KUMAR	18/08/2011	DAW	MS ANKITA LAL LD MM
404	3047A/08	138 NI ACT	5930/2011	BAL VS. MUKESH	02.12.2011	DNP	MS ANKITA LAL LD MM
405	6413/2011	138 NI ACT	5931/2011	DHAVAL SATISH VS. SAURABH GUPTAL	02.12.2011	DNP	MS ANKITA LAL LD MM
406	6412/2011	138 NI ACT	5932/2011	DHAVAL SATISH VS. SAURABH GUPTAL	02.12.2011	DNP	MS ANKITA LAL LD MM
407	6414/2011	138 NI ACT	5933/2011	DHAVAL SATISH VS. SAURABH GUPTAL	02.12.2011	DNP	MS ANKITA LAL LD MM
408	6415/11	138 NI ACT	5934/2011	DHAVAL SATISH VS. SAURABH GUPTAL	02.12.2011	DNP	MS ANKITA LAL LD MM
409	5990/11	138 NI ACT	5935/2011	YAMMUNA SHARMA VS. RAJIV	02.12.2011	DAC	MS ANKITA LAL LD MM
410	1475/2011	138 NI ACT	5936/2011	PVOTEL COMMI INDIAN VS. TELAREX ELECT.	01.08.2011	DAC	MS ANKITA LAL LD MM
411	508/2011	138 NI ACT	5937/2011	PVOTEL COMMI INDIAN VS. TELAREX ELECT.	01.08.2011	DAC	MS ANKITA LAL LD MM
412	12795/2010	138 NI ACT	5938/2011	SEEMA MADAN VS. VIVENDER KUMAR AGGARWAL	01.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
413	1224/2010	138 NI ACT	5937A/2011	AGRIMS CHEMICAL LTD. VS. LAKSHMANINERYERA GUPTA	01.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
414	4561/2011	138 NI ACT	5938A/2011	VINEET AGGARWAL VS. SANDEEP BHARGAV	12.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
415	2434/2010	138 NI ACT	5939/2011	WIN METICARE PVT. VS. PUJA INTERNATIONAL	16.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
416	1232/2011	138 NI ACT	5940/2011	KRISHI RASAYAN EXPORTS VS. DHARAM GUPTA	10.08.2011	DAW	MS ANKITA LAL LD MM
417	743/2010	138 NI ACT	5941/2011	STATION POWER CONTROL LTD VS SILICA INFOLICH	26.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
418	1717/2012	138 NI ACT	5942/2011	RAJINDER KUMAR GUPTA VS. O.P. DHAKOLIA	26.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
419	1812/2011	138 NI ACT	5943/2011	SOVERGIN N.V. SERVICE VS. SEEMA	27.08.2011	DNP	MS ANKITA LAL LD MM
420	1017/2010	138 NI ACT	5944/2011	GLIMPVER TOUR AND TRAVELS VS. PGA TRAVEL CONSULTANT	27.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
421	1019/2010	138 NI ACT	5945/2011	GLIMPVER TOUR AND TRAVELS VS. PGA TRAVEL CONSULTANT	27.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
422	1020/2010	138 NI ACT	5946/2011	GLIMPVER TOUR AND TRAVELS VS. PGA TRAVEL CONSULTANT	27.08.2011	COMPOUNDED	MS ANKITA LAL LD MM
423	5250/2010	138 NI ACT	5947/2011	GLIMPVER TOUR AND TRAVELS VS. PGA TRAVEL CONSULTANT	27.08.2011	COMPOUNDED	MS ANKITA LAL LD MM

434	5419/2011	138 NI ACT	5949/2011	JASMEET SINGH VS. ROHIT DEY	27.08.2011	DNP	MS ANKITALAL LD MM
435	4925/2011	138 NI ACT	5949/2011	KIRISHI RASAYAN VS. BACHAT SINGH	18.08.2011	DAW	MS ANKITALAL LD MM
436	4017/2011	138 NI ACT	5950/2011	MOHD. ASHAD HUSSAIN VS. ARVIND KUMAR (COSTIWARA NO. FROM 5610580 ARE LEFT BY COUNTING)	25.08.2011	COMPOUNDED	MS ANKITALAL LD MM
437	865/2011	138 NI ACT	5961/2011	PS PULI VS. LALIT JAIN	27.08.2011	DNP	MS ANKITALAL LD MM
438	1547/2011	138 NI ACT	5962/2011	VIVEK AUTOMOBILE VS. PREM CHAND	29.08.2011	DNP	MS ANKITALAL LD MM
439	1596/2011	138 NI ACT	5963/2011	VIVEK AUTOMOBILE VS. PREM CHAND	29.08.2011	DNP	MS ANKITALAL LD MM
440	4745/2011	138 NI ACT	5964/2011	SANJEEV KUMAR VS. PARVESH TANFIA	07.12.2011	DAC	MS ANKITALAL LD MM
441	1279/2011	138 NI ACT	5965/2011	PARAS DYES VS. YOGI DYE	07.12.2011	DNP	MS ANKITALAL LD MM
442	6474/2011	138 NI ACT	5966/2011	PARAS DYES VS. YOGI DYE	07.12.2011	DNP	MS ANKITALAL LD MM
443	6476/2011	138 NI ACT	5967/2011	PARAS DYES VS. YOGI DYE	07.12.2011	DNP	MS ANKITALAL LD MM
444	6473/2011	138 NI ACT	5968/2011	PARAS DYES VS. YOGI DYE	07.12.2011	DNP	MS ANKITALAL LD MM
445	2749/2011	138 NI ACT	5969/2011	WLC COLLEGE INDIA VS. NIKHIL BINDAL	07.12.2011	DAC	MS ANKITALAL LD MM
446	5311/2011	138 NI ACT	5970/2011	M/S HUTCHISON VS. GAURAV DILAWER	07.12.2011	DNP	MS ANKITALAL LD MM
447	1417/2011	138 NI ACT	5971/2011	M/S BLUE BIRD CORGO PRIVATE LTD. VS. SEI CARGO CORE CARRIERE (P) LTD	07.12.2011	DAC	MS ANKITALAL LD MM
448	6477/1/05	138 NI ACT	5972/2011	BCL VS. PREM LATA SHARMA	07.12.2011	DAW	MS ANKITALAL LD MM
449	3051/2011	138 NI ACT	5973/2011	BCL VS. VIMAL SHARMA	07.12.2011	DAW	MS ANKITALAL LD MM
440	3051/2011	138 NI ACT	5974/2011	BCL VS. MAI PAUL	07.12.2011	DAW	MS ANKITALAL LD MM
441	1093/2011	138 NI ACT	5975/2011	SH. RAJINDER PRASAD JAIN VS. BALBIR	05.12.2012	DNP	MS ANKITALAL LD MM
442	1253/1/10	138 NI ACT	5976/2011	SUMIT POWER VS. M/S STAR SHIN ENDST	05.12.2011	DNP	MS ANKITALAL LD MM
443	3306/1/11	138 NI ACT	5977/2011	SH. RAJESH PAUL VS. MITOO SODDEV	05.12.2011	DNP	MS ANKITALAL LD MM
444	6451/1/05	138 NI ACT	5979/2011	HETL VS. AMITABH DAZR	05.12.2011	DNP	MS ANKITALAL LD MM
445	6449/1/05	138 NI ACT	5980/2011	HETL VS. HONEY ANAND	05.12.2011	DNP	MS ANKITALAL LD MM
446	6452/2011	138 NI ACT	5981/2011	HETL VS. ANKUSH BAKSHI	05.12.2011	DNP	MS ANKITALAL LD MM
447	6454/2011	138 NI ACT	5982/2011	HETL VS. VIKAS GUPTA	05.12.2011	DNP	MS ANKITALAL LD MM
448	1777/2011	138 NI ACT	5983/2011	HEMSL VS. YOGESH & ORS	05.12.2011	DNP	MS ANKITALAL LD MM
449	1782/2011	138 NI ACT	5984/2011	HEMSL VS. TANYA KAPOOR	05.12.2011	DID	MS ANKITALAL LD MM
450	2930/2011	138 NI ACT	5985/2011	BIPOL VS. KAMAL WADHWA	05.12.2011	DAC	MS ANKITALAL LD MM
451	2931/11	138 NI ACT	5986/2011	BIPOL VS. KAMAL WADHWA	05.12.2011	DAC	MS ANKITALAL LD MM
452	4806/2011	138 NI ACT	5987/2011	BARON TELE COMMUNICATION (P) LTD VS. AJAY GUPTA	05.12.2011	DAC	MS ANKITALAL LD MM
453	732/2011	138 NI ACT	5988/2011	ETVL VS. DEBA DUTTA	03.12.2011	DNP	MS ANKITALAL LD MM
454	4174/2011	138 NI ACT	5989/2011	ANKITE FASIONS VS. R.R. OVERSEAS	03.12.2011	DNP	MS ANKITALAL LD MM
455	5715/2011	138 NI ACT	5990/2011	AGRIMAS CHEMICALS VS. BIHARAT	03.12.2011	DAW	MS ANKITALAL LD MM

454.	1409/2011	138 NI ACT	5993/2011	VIKAS AGRA VS HARJEET BATHI	03/12/2011	DNP	MS ANKITA LAL LD MM
457	1520/2011	138 NI ACT	5992/2011	S.L. VS. NITINRAJ SINGH	03/12/2011	DNP	MS ANKITA LAL LD MM
458	975/2011	138 NI ACT	5992/2011	FURKAN AHMED AZAD VS JAMUNA MEHTA	03/12/2011		MS ANKITA LAL LD MM
459	0995/2011	138 NI ACT	5994/2011	CHAITALD VS DEEPA AIR SERVICE	03/12/2011	DAC	MS ANKITA LAL LD MM
460	9954/2011	138 NI ACT	5995/2011	H.P INDIA VS JIMBO ELECTRICAL	02/12/2011	DNP	MS ANKITA LAL LD MM
461	045/2011	138 NI ACT	5996/2011	BAI VS RAJ KUMAR BHA	02/12/2011	DNP	MS ANKITA LAL LD MM
462	214/2011	138 NI ACT	5997/2011	BAI VS BAMBADHER	02/12/2011	DNP	MS ANKITA LAL LD MM
463	985/2011	138 NI ACT	5998/2011	BAI VS INDERJEET SINGH	02/12/2011	DNP	MS ANKITA LAL LD MM
464	984/2011	138 NI ACT	5999/2011	BAI VS RAJ KUMAR BHA	02/12/2011	DNP	MS ANKITA LAL LD MM
465	1551/2011	138 NI ACT	6000/2011	VEHSL VS BALWINDER	05/12/2011	DISMISSED	MS ANKITA LAL LD MM
466	3661/2011	138 NI ACT	6001/2011	HETL VS MDHINDIN	05/12/2011	DISMISSED	MS ANKITA LAL LD MM
467	4054/2011	138 NI ACT	6002/2011	HETL VS. AJAY MAKKLIM	05/12/2011	DISMISSED	MS ANKITA LAL LD MM
468	1066/1	138 NI ACT	6003/2011	HELLY THOMOS VS MAHENDER PRASAD	03/12/2011	SETTLED	MS ANKITA LAL LD MM
469	3662/1	138 NI ACT	6004/2011	IDEA VS MEGAL SHARMA	03/12/2011	DISMISSED	MS ANKITA LAL LD MM
470	3016/1	138 NI ACT	6005/2011	SACHIN VS ASLISH	03/12/2011	SETTLED	MS ANKITA LAL LD MM
471	776/10	138 NI ACT	6006/2011	K&A SECURITIES VS PREETI	02/12/2011	SETTLED	MS ANKITA LAL LD MM
472	2058/1	138 NI ACT	6007/2011	VARUN PAINTS VS SACHIN GUPTA	02/12/2011	DISMISSED	MS ANKITA LAL LD MM
473	330/1	138 NI ACT	6008/2011	CAPITAL PRINTS VS TECHNO PACK	02/12/2011	SETTLED	MS ANKITA LAL LD MM
474	320/1	138 NI ACT	6009/2011	CAPITAL PRINTS VS TECHNO INDUSTRIES	02/12/2011	COMPOUNDED	MS ANKITA LAL LD MM
475	128/1	138 NI ACT	6010/2011	CAPITAL PRINTS VS TECHNO INDUSTRIES	02/12/2011	SETTLED	MS ANKITA LAL LD MM
476	327/1	138 NI ACT	6011/2011	CAPITAL PRINTS VS TECHNO INDUSTRIES	02/12/2011	SETTLED	MS ANKITA LAL LD MM
477	273/10	138 NI ACT	6012/2011	ROHIT SETHI VS K GANESH	01/12/2011	DISMISSED	MS ANKITA LAL LD MM
478	162/10	138 NI ACT	6013/2011	RAJINDER SINGH VS JULI DAS	01/12/2011	DISMISSED	MS ANKITA LAL LD MM
479	3099/1	138 NI ACT	6014/2011	MUNISH SHARMA VS MANPREET	01/12/2011	DISMISSED	MS ANKITA LAL LD MM
480	2230/11	138 NI ACT	6019/2011	M/S POWER VS SUBHASH CHAND	12/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
481	5626/11	138 NI ACT	6020/2011	JING CHANG INDIA VS SUBHASH CHANDER	12/12/2011	D I D	SH. VIKRANT VAID LD MM
482	2720/11	138 NI ACT	6021/2011	SALIM KHAN VS SAIPI VS SUNIL SHARMA	12/12/2011	D I D	SH. VIKRANT VAID LD MM
483	4453/10	138 NI ACT	6022/2011	THE DELHI SAFE DEPOSITE VS RELIANCE BLACK DRUG & FORMULATION	12/12/2011	D I D	SH. VIKRANT VAID LD MM
484	3311/11	138 NI ACT	6023/2011	T T S L VS GIRISH NARANG	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
485	2679/11	138 NI ACT	6024/2011	T T S L VS HISLA GARG	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
486	2689/2011	138 NI ACT	6025/2011	T T S L VS VIPIN KUMAR	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
487	5965/11	138 NI ACT	6026/2011	T T S L VS DHIRAJ CHANDRA	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
488	5999/11	138 NI ACT	6027/2011	B T V L VS RENU SINGH	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
489	2681/11	138 NI ACT	6028/2011	T T S L VS SALEK MUNSHI	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM

490	648V11	138 NIACT	6029/2011	T T S L VS DEEPAK ARORA	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
491	649U11	138 NIACT	6030/2011	T T S L VS RENNA S DAMUAI	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
492	649V11	138 NIACT	6031/2011	T T S L VS BALVINDER SINGH	10/12/2011	WITHDRAWN	SH. VIKRANT VAID LD MM
493	4810/10	138 NIACT	6032/2011	SALOVA INTERNATIONAL VS GFI TA	09/12/2011	D I D	SH. VIKRANT VAID LD MM
494	4832/10	138 NIACT	6033/2011	SALOVA INTERNATIONAL VS SHAH LINDI R ROSHI	09/12/2011	D I D	SH. VIKRANT VAID LD MM
495	1865/10	138 NIACT	6034/2011	SUSHR. PRASAD VS DR SITA RAM PASWAN	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
496	1875/10	138 NIACT	6035/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
497	1879/10	138 NIACT	6036/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
498	1837/10	138 NIACT	6037/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
499	3541/10	138 NIACT	6038/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
500	3536/11	138 NIACT	6039/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
501	3540/10	138 NIACT	6040/2011	IREDA VS HMTD ENGINEERING	02/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM
502	6651/11	138 NIACT	6041/2011	PARAS FAB INTERNATIONAL VS BHORMAL DHANISSIAM	02/12/2011	D I D	SH. VIKRANT VAID LD MM
503	2644/10	138 NIACT	6044/2011	UMESH YADAV VS DHARAMBIR	01/12/2011	COMPROMISED	SH. VIKRANT VAID LD MM